

Court-II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Mentioning

C.P.No.04/KB/2016

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd May, 2017, 10.30 A.M

Name of the Company		Anurag Jhavar & Anr. -Versus- Chhotanagpur Rope Works Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- | | | | | |
|----|------------------------------------|---|-------------|------------------------|
| 1. | AKHILESH KUMAR SHRIVASTAVA
ADV. | } | Respondents | Akash Sharm
2.5.17. |
| 2. | SHAKEEL MD. AKHTAR
ADV. | | | |
| 3. | AKASH SHARM P.C.S. | | | |

- | | | | | |
|----|---------------------|---|-------------|------------------|
| 1. | Ratnanku Banerjee. | } | Petitioner. | Gupta
2.5.17. |
| 2. | N.D. Dube. | | | |
| 3. | Shamika Mishra | | | |
| 4. | Swarna Chakraborty. | | | |
| 5. | Swarna Mishra | | | |

Court-II

P.T.O.

02/05/2017 – C.P. No. 04/KB/2016 – Chhotanagpur Rope Works Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioners sought leave of the Court for filing an affidavit. Petitioner may file affidavit with a copy in advance to the respondents within two weeks thereafter reply, if any, may be filed within two weeks.

Auditor and Valuer has already been appointed by this Tribunal vide the order dated 10/03/2017, a copy of which is enclosed herewith for ready reference.

List the matter on 05/07/2017.

(S. Vijayaraghavan)
Member (T)

(Vijai Pratap Singh)
Member (J)

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 04 / 2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th March, 2017, 10.30 A.M

Name of the Company		Anurag Jhawar & Anr. -Versus- Chhotanagpur Rope Works Pvt. Ltd. & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ratnanko Banerjee
Anupama Choudhary
Sulapa Dhillon

} Petitioner

Sanitara
Adv
10.03.17.

ORDER

Ld. Counsel for the petitioners are present.

In this case Mr. L.K.Sarawgi, F.C.A. of L.K.Sarawgi & Associates, 27, Weston Street, Room No. 112, 1st floor, Kolkata 700012 be appointed as auditor for auditing for the financial years 2014-15 and 2015-16. In case Mr. L. K. Sarawgi is not available then M/s. Majumder & Co., F.C.A., 17, Ganesh Chandra Avenue, 4th floor, Kolkata 700013 be approached for appointment as auditor.

Mr. Shib Das Bhar, 7/32/6/1, Barada Basak Street, Kolkata 700036 be appointed as valuer. In case Mr. Shib Das Bhar is not

available then Mr. Basudev Dey, 29/3B, Lake Place, Ground Floor,
Kolkata 700029 be approached for appointment as valuer.

The parties to the case may approach them for obtaining their
consent, and other terms like remunerations etc.

Sd/-
(S. Vijayaraghavan)
Member (T)

Sd/-
(Vijai Pratap Singh)
Member (J)